

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT 11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. United India Shoe Corporation Pvt Ltd

PETITION NUMBER : CP/886/IB/2018

APPLICATION NUMBER : a) IA(IBC)/1480(CHE)2024
b) IA(IBC)/881(CHE)2023

Mr. Anant Meethia
Ms. Priyanka Varma] IA/881/2023
for Applicant/
liquidator

- Priyanka

P. K. Ponnuswami
for ~~IB~~, re More
for R, 2024

P. K. Ponnuswami
12/7/24

K.M.C. Arunmohan
for Mr. J. Pankajmuthu] Applicant
Petitioner in
IA/1480/2024.
RB in IA/881/2023

K.M.C. Arunmohan

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ORDER

3)(a) IA(IBC)/1480(CHE)/2024 in CP/886/IB/2018

Ld. Proxy Counsel Mr. Arun Mohan for the Applicant.

This is an Application seeking condonation of delay of 49 days in filing reply in respect of R6 in IA(IBC)/881(CHE)2023 in CP/886/IB/2018. The reasons for delay are given in para 5 as the Respondent had bereavement in the family.

In view of the above, **delay is condoned and IA(IBC)/1480(CHE)/2024 is disposed off and reply be taken on record.**

3)(b) IA(IBC)/881(CHE)/2023 in CP/886/IB/2018

Ld. Counsel Mr. Anant Merathia for the Applicant / Liquidator. Ld. Counsel Mr. P.K. Paneer Selvam for EPFO / R1. Ld. Proxy Counsel Mr. Arun Mohan for R6.

Heard both the parties.

Registry is directed to take written arguments filed by both the parties within a week.

Order Reserved.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk